

CENTRAL ADMINISTRATIVE TRIBUNAL
JAIPUR BENCH, JAIPUR

ORDERS OF THE BENCH

Date of Order: 23.04.2015

OA No. 105/2013 with MA No. 39/2013

Mr. Neeraj Sharma, proxy counsel for
Mr. S.K. Singodiya, counsel for applicant.
Mr. Abhishek Sharma, proxy counsel for
Mr. Anuroop Singh, counsel for respondents.

Learned proxy counsel for Mr. Anuroop Singh, counsel
for respondents submits that this Tribunal does not have
jurisdiction to adjudicate the service matter belonging to
the respondent-department i.e. Airport Authority of
India.

Learned proxy counsel for Mr. S.K. Singodiya, counsel
for applicant seeks permission to withdraw the O.A. as
well as M.A. with liberty to approach the appropriate
forum/court.

In view of the above submissions the Original
Application as well as Misc. Application are dismissed as
withdrawn with liberty to the applicant to approach the
appropriate forum / court in accordance with the
provision of law, if so advised.

(R. RAMANUJAM) (JUSTICE HARUN-UL-RASHID)
ADMINISTRATIVE MEMBER JUDICIAL MEMBER

Kumawat